

HIGH COURT OF SIKKIM
Record of proceedings

I.A. No. 01 OF 2024
IN
CONT. CAS (C)/105/2024 (Filing No.)

AITA MAYA GURUNG & ORS. APPLICANTS

VERSUS

THE BRANCH MANAGER, RELIANCE
GENERAL INSURANCE COMPANY LTD. RESPONDENT

Date: 01.12.2025

CORAM :

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE

For Applicants : Ms.Tashi Doma Bhutia, Advocate.
Ms. Pritima Sunam, Advocate.
Ms. Pratima Subba Limboo, Advocate.
Mr. Palden Tamang, Advocate.

For Respondent : Mr. K. Mittal, Advocate (*through V.C.*)
Ms. Anuradha Tamang, Advocate.

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The learned counsel appearing for the applicants desires to withdraw both I.A. No.01 of 2024 and Contempt Case (C) 105 of 2024. Permitted. I.A. No. 01 of 2024 as well as Contempt Case (C) 105 of 2024 stands disposed as withdrawn.

Judge